items are manufactured. The German requirement for not using specific azo dyes releasing any of the 20 harmful amines in the manufacture of textiles came into force with effect from 1 st April 1996. As per the method adopted by Germany, the presence of each of the amines upto a quantity of 30 ppm is permissible.

The Government has been taking a number of measures to assist the textile trade industry and exporters in India to meet the challenges posed by the ecological requirements imposed by Germany. Some of the initiatives are as under:

- (i) The Textile Committee, Textiles Research Association,. Export Promotion Councils and other organizations organised a number of seminars and workshop at all the textile centres for creating awareness about the German ban and for providing guidance for the manufacture of eco-friendly textiles.
- (ii) Government have prohibited the handling 112 dyes which are capable of releasing any of the harmful amines under usage through reductive cleavage process.
- (iii) The Government of India has further set up 23 laboratories, in different parts of the country, with sophisticated instruments capable of testing textiles to assess their conformance as per the requirements of Germany.

As a result of the various measures taken, the usage of harmful dyes and chemicals in manufacturing of textiles and apparels, particularly those meant for exports has come down significantly since 1996. India's textile and clothing industry is in a position to effectively meet the situation arising out of German ban and there has been no downfall in textile exports to Germany on account of inability of our industry to meet these eco-specification.

Development of Sericulture

- 2327. MISS MABEL REBELLO: Will the Minister of TEXTILES be pleased to state:
- (a) how much of money was received from external sources for the development of sericulture for the last 3 years;

Rs

. in Lakh

- (b) the States also got financial assistance for the last three years, Statewise;
- (c) whether it has increased the mulberry cultivation and silk production; and
 - (d) if so, the State-wise details thereof for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATH): (a) and (b) An amount of Rs. 24.85 crores has been disbursed by Central Silk Board (CSB) from Swiss Agency for Development and Corporation (SDC) and United Nation Development Programme (UNDP) during the last three years through Govt, of India for implementation of Seri-2000 programme and UNDP assisted sub-programme for development of non-mulberry silks. The total financial assistance provided to the States under Seri-2000 and UNDP assisted sub-programme of non-mulberry during the last three years is enclosed. (See below)

(c) and (d) Compared to overall expenditure by Central and State Govts, on sericulture sector the financial assistance from external sources is marginal. It is difficult to quantify increase in mulberry cultivation and silk production attributable exclusively to external funding.

Statement
State-wise Funds Received/Released under Seri-2000 and UNDP from 19992000 to 2001 -2002

SI.		Seri-2000	UNDP	
No.	Name of State	Total	Total	Grano loiai
1	Andhra Pradesh	153.70	47.504	201.204
2	Assam		287.253	287.253
3	Bihar		70.262	70.262
4	Chhattisgarh		65.137	65.137
5	Jharkhand		27.244	27.244

1	2	3	4	5
6	Kamataka	188.03		188.030
7	Meghalaya		58.598	58.598
8	Nagaland		28.739	28.739
9	Orissa		120.772	120.772
10	Tamil Nadu	88.89		88.890
11	Uttaranchal		56.350	56.350
12	West Bengal	113.29	130.526	243.816
13	Central Silk Board	16.50		. 16.500
14	Private Sector Project in A.P., Karnataka, T.N. and W.B.	908.86		908.860
15	Common to All States		123.306	123.306
	GRAND TOTAL:	1469.27	1015.69	2484.961

Visit to foreign countries by delegates of Textile Industry

2328. SHRI SATISH PRADHAN: Will the Minister of TEXTILES be pleased to state:

- (a) whether it is a fact that delegations connected with Textile Industry were sent to foreign countries for the further co-operation and development in the Textile Industries in view of the growing global competition during the last two years;
- (b) if so, the details thereof and what subjects of mutual interest were discussed by them;
- (c) the countries with whom agreements were entered into by them along with the details of each of the agreements; and
 - (d) the assistance expected therefrom?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI BASANGOUDA R. PATIL): (a) and (b) Information is enclosed as to the countries to which and the purpose for which delegations connected with the Textile Industry were sent to attend conferences or pursue matters connected with trade, bilateral or multilateral cooperation, etc. (see below)